

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 4215
TO BE ANSWERED ON 12.12.2016**

Incentives for Setting up Universities

†4215. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of Government universities functioning in the country at present, State/UT-wise;
- (b) the policy of the Government regarding the criteria and process of setting up of universities by the private sector to provide higher education in the country;
- (c) whether the Government proposes to provide incentive to set up new universities, particularly private universities; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a): As per the report of All India Survey on Higher Education 2015-16, the total number of Government universities functioning in the country, State/UT-wise, is given in annexure.

(b) to (d): Private Deemed to be Universities are regulated by the University Grants Commission (UGC) as per the provisions of UGC (Institutions Deemed to be Universities) Regulations, 2016. The Regulations contain the stringent eligibility criteria and procedure for setting up Private Deemed to be Universities. The Regulations also prescribe provisions to ensure quality and standard of education in Private Deemed to be Universities. Institutions desiring to be declared as Deemed to be Universities have to apply to the Government and if they fulfil all the eligibility conditions mentioned in UGC (Institutions Deemed to be Universities) Regulations, 2016, they are declared as Deemed to be Universities under Section 3 of the UGC Act, 1956, after getting recommendations of UGC.

State Private Universities are established by the Act of respective State Legislature. They are regulated by their respective State Acts and the UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003. There is no proposal under consideration of Government for providing financial incentives to Private Institutions.

Annexure

Annexure referred to in reply of parts (a) of Lok Sabha Unstarred Question No.4215 for 12.12.2016 by Shri Harish Chandra alias Harish Dwivedi regarding " Incentives for Setting up Universities"

State/UT	Government University
Andhra Pradesh	24
Arunachal Pradesh	3
Assam	17
Bihar	22
Chandigarh	3
Chhatisgarh	15
Delhi	25
Goa	2
Gujarat	34
Haryana	19
Himachal Pradesh	8
Jammu and Kashmir	11
Jharkhand	10
Karnataka	33
Kerala	20
Madhya Pradesh	29
Maharashtra	33
Manipur	4
Meghalaya	2
Mizoram	2
Nagaland	2
Odisha	16
Puducherry	3
Punjab	15
Rajasthan	28
Sikkim	2
Tamil Nadu	32
Telangana	19
Tripura	2
Uttar Pradesh	40
Uttrakhand	16
West Bengal	31
All India	522

Note: In UTs of , Andaman & Nicobar Islands, Dadra & Nagar Haveli, Daman & Diu and Lakshadweep, there are no Universities.

Source: AISHE Report 2015-16